

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(M)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/101/2016
NAME OF THE PETITIONER(S) : Vis-Ram Financial Services Private Limited
NAME OF THE RESPONDENT(S) : Metafilms (India) Limited & 33 others
UNDER SECTION : 111, 111A, 235(2), 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	VISRAM FINANCIAL SERVICES P LTD (PETITIONER)	R SUBRAMANIAN ADV for S VELV (Counsel for Petitioner)	[Signature]
2.	V. Hanu for Respondent	for Respondents 1-31 & 33	[Signature]

ORDER

Counsel for the Petitioner mentioned the matter and submitted that TCP/101/2016 was posted for final arguments. The Petitioner submitted the final arguments. The Counsel for the Respondent also submitted the final arguments. Now, the Petitioner sought more time for replying to the arguments submitted by the Counsel for the Respondent. At request, we reopen the matter for hearing the reply arguments of the Counsel for the Petitioner. Therefore, the **Registry** is directed to list the matter on **11.12.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)
ghk

MEMBER (JUDICIAL)